

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF TAIPACK LIMITED	
1. Name of Corporate Debtor	TAIPACK LIMITED
2. Date of Incorporation of Corporate Debtor	15/01/1988
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC- Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74950DL1988PLC030332
5. Address of the registered office & principal office (if any) of corporate debtor	40, Hanuman Lane, Flat No. 4, Connaught Place, New Delhi, Central Delhi, DI 110001 In
6. Date of closure of Insolvency Resolution Process	31/08/2020
7. Liquidation commencement date of Corporate Debtor	01/09/2020
8. Name & Registration Number of Insolvency Professional acting as Liquidator	BRIJ NANDAN KALRA Regn. No: IBBI/PA-003/N-00014/2017-18/10103
9. Address and Email of the liquidator as registered with the Board	BRIJ NANDAN KALRA B-01, Bestech Park View Ananda, Sector-81, Gurugram -122004 (Haryana) E-mail: bnkalra1954@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	BRIJ NANDAN KALRA B-01, Bestech Park View Ananda, Sector-81, Gurugram -122004 (Haryana) E-mail: bnktaipackltd@gmail.com
11. Last date for submission of Claims	30/09/2020

Notice is hereby given that the National Company Law Tribunal New Delhi Bench 6 has ordered the commencement of liquidation of the '**TAIPACK LIMITED**' on **31/08/2020** [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of '**TAIPACK LIMITED**' are hereby called upon to submit their claims with proof on or before **30/09/2020** [the date falling thirty days from the liquidation commencement date], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 02.09.2020
Place : Gurugram

Name and signature of liquidator : **BRIJ NANDAN KALRA**
Registration No.: IBBI/PA-003/N-00014/2017-18/10103